

| 1 | 2 | 3 |
|-------|---------------|-----|
| 20 | Punjab | 9 |
| 21. | Rajasthan | 17 |
| 22 | Sikkim | - |
| 23. | Tamil Nadu | 17 |
| 24. | Tripura | 1 |
| 25. | Uttar Pradesh | 34 |
| 26. | West Bengal | 9 |
| 27. | Pondicherry | 2 |
| Total | | 256 |

Statement-III

Details of offices proposed to be opened by NABARD during 1998-99.

| Sl.No. | State | Location/District |
|--------|-----------------|-------------------|
| 1. | Andhra Pradesh | Prakasam |
| 2. | Bihar | Begusarai |
| 3. | | Bhagalpur |
| 4. | | Bokaro |
| 5. | | Darbhanga |
| 6. | | East Singhbhum |
| 7. | | East Champaran |
| 8. | | Gumla |
| 9. | | Munger |
| 10. | | Giridih |
| 11. | | Siwan |
| 12. | Madhaya Pradesh | Guna |
| 13. | | Khargone |
| 14. | | Shivpuri |
| 15. | Orissa | Nayagarh |
| 16. | | Kendrapada |
| 17. | | Sundergarh |
| 18. | | Navrangpur |
| 19. | Punjab | Amritsar |
| 20. | | Bhatinda |
| 21. | Tamil Nadu | Shivganga |
| 22. | Uttar Pradesh | Baghat |
| 23. | | Ghaziabad |
| 24. | | Mathura |
| 25. | West Bengal | Bankura |

*[English]***Setting up of Cigarette Industry**

2086. DR. SANJAY SINH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any proposal from M/s Rothmans of U.K. for setting up cigarette industry in India;

(b) if so, the details thereof including the proposed location, capacity and investment in this industry; and

(c) the estimated additional employment likely to be generated as a result of setting up of this industry?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir

(b) M/s Rothmans of Pall Mall (International) Ltd., UK have submitted a proposal for setting up of a 100% Wholly Owned Subsidiary with an equity investment of upto US \$ 150 million in the company for undertaking the following activities:

- Purchase of tobacco for export,
- Integrated agronomic development of tobacco principally in the state of Andhra Pradesh,
- Introduction of international brands from the Rothmans for the Indian consumer,
- Transfer of manufacturing technology and knowhow to the designated manufacturer in India,
- Transfer of managerial expertise to its local employees,
- To provide consulting services to its parent companies/subsidiary of the parent company on the investment climate in India, and
- Sponsorship of sports events.

The company has given an undertaking to divest 26% of their shareholdings to Indian partner/Indian public within 5 year.

(c) No such details have been given by the applicant.

Foreign Companies in Indian Tobacco Business

2087. SHRI SODE RAMAIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether some foreign companies want to rush their applications for getting into the Indian tobacco business;

(b) if so, whether the Government have imposed certain conditions to allow entry of foreign tobacco companies into the country;

(c) if so, the details thereof;